

**दादरा तथा नागर हवेली को जनजाति  
उप-योजना के अद्ययन संशुद्धान**

\* 632. श्री छोटु माई गाभित : क्या गृह मंत्री निम्नलिखित जानकारी दर्शाने वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) केन्द्र शासित क्षेत्र दादरा तथा नागर हवेली के लिए जनजाति उप-योजना के अन्तर्गत 1977-78 में 1980-81 तक के लिए कितनी राशि के अनुदान दिए गये और इसमें से प्रति वर्ष कितनी राशि खर्च की गई; और

(ख) इन अनुदानों को पूरा खर्च न किये जाने के क्या कारण हैं तथा इसके लिए उत्तरदायी व्यक्तियों के विरुद्ध क्या कार्रवाई की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्रीयोगेन्द्र मकवानना) : (क) दादरा व नागर हवेली संघ शासित क्षेत्र में कोई जनजाति उप-योजना नहीं है ।

(ख) प्रश्न नहीं उठता ।

**Coelho Committee Report on Industrial  
Development of Eastern Region**

\* 633. SHRIMATI PRAMILA DANDAVATE: Will the Minister of INDUSTRY be pleased to lay a statement showing:

(a) whether Government have received the report of the Committee constituted with Shri Coelho as Chairman during the preceding regime with a view to advise Government on industrial development of the North Eastern Region;

(b) whether Government have accepted the recommendations made by the Committee and propose to implement them;

(c) if so, which of the industries Government propose to establish in public, private and co-operative sectors;

(d) whether in view of the fact that the whole of the North Eastern Region is industrially backward Government propose to declare the entire region backward for the purpose of industries, and enable the entrepreneurs to secure finance from public lending institutions at differential rate of interest; and

(e) whether for quick industrial development, Government propose to make allotments of building materials such as cement and steel to the North Eastern Region on priority basis?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). The Standing Committee set up by the All India Small Scale Industries Board has finalised its report for consideration of the Board. Action on the recommendations contained in the report would be initiated after consideration and approval by the Board.

(d) There is no proposal at present to declare the entire North Eastern region as industrially backward. In order to boost the pace of industrialisation, Government have raised the quantum of Central Investment Subsidy from 15 per cent to a ceiling of Rs. 15 lakhs to 20 per cent to a ceiling of Rs. 20 lakhs on fixed capital investment of the industrial units to be set up on or after 1-3-1981 in the existing selected districts/areas in the North Eastern Region.

(e) All efforts are being made to meet the requirements of raw materials of the small scale units in north eastern region. Special attention is being given to transportation and distribution in order that materials reach in time and in requisite quantities.